

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.144/2015
IA-42/2016

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M

Name of the Company	Sarfraz Alam -Versus- Pan Pacific Courier Pvt.Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	AVIRUP CHATTERJEE	PETITIONER	Acho Beje 27/7/17
2.	Bennet Prasad Biswas	Respondent	Bennet Prasad Biswas
3.	Ajay Lal Acharya		Ajay Lal Acharya

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ORDER

The Ld. Lawyer on behalf of the petitioner as well as on behalf of the respondent(s) are present.

The matter is under settlement. The respondent has prayed for two weeks' time.

Heard; the prayer of the respondent is allowed; fixing 16-08-2017 for necessary orders.

sd.
MANORAMA KUMARI
MEMBER(J)